

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO 92 OF 2024

JAGANNATH MONDAL

.... APPLICANT

-VERSUS-

STATE OF WEST BENGAL,
DEPARTMENT OF ENVIRONMENT
AND ORS.

RESPONDENTS

AFFIDAVIT IN OPPOSITION ON BEHALF OF THE RESPONDENT NO 7

NAMELY BBIKRAM MONDAL

I N D E X

SL NO.	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit-in-opposition		1 to 5
2.	Trade license, Tax receipt, Trade license, Consent letter, Photocopies	R-1	6 to 17
2.	Application with no objection	R-2	18 to 20
3.	Report of Revenue inspector Broiler farm records	R-3	21 to 26

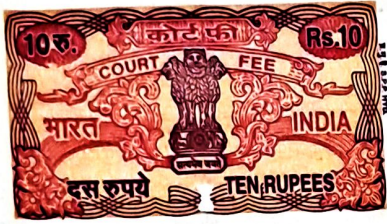
16 AUG 2024

Serial No. 09 dt 16/08/2024

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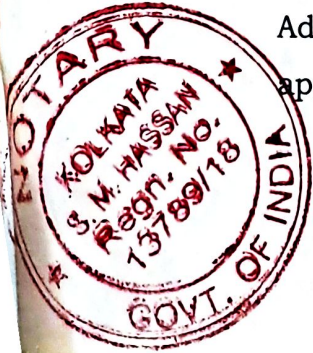
.....RESPONDENTS

**AFFIDAVIT IN OPPOSITION ON BEHALF OF THE RESPONDENT
NO 7 NAMELY BIKRAM MONDAL**

I, Bikram Mondal, son of Mrityunjay Mondal, aged about 27 Years, by faith Hindu, by occupation business, residing at village- Fulur , P.O -Fulur, post office- Saithia, District: Birbhum, Pin - 731234, state as follows -

1. I am the respondent No 7 above named as such I am well acquainted with fact and circumstances of the above case. I am duly competent to affirm this affidavit for myself.

2. That I have been served with copy of the Original application being no 92/ 2024/ EZ filed by the petitioner before this Hon'ble Tribunal, after receiving the same I have contact with my learned Advocate Ms Sucharita Biswas, she had gone through the said application and readover and explained to me in Bengali .



16 AUG 2024

3. With reference to the paragraph no1 of the said application I deny each and every allegation made therein save and except what are matter of records. I specifically deny that I am operating illegal Poultry farm situated at Dag nos 984 and 985 which is adjoining to the residence of the applicant and caused disturbance in his daily life . I further deny that I am operating the said poultry farm in violation of all rules and regulations and without following any of the environmental guidelines for poultry farm issued by the Central Pollution Control Board on January 2022. I call upon the petitioner strict proof thereof and reserve my right to make appreciate submission at the time of hearing, if necessary. I say that initially in year 2021 the said farm was operated by my mother Bhanumathi Mondal with the consent of the some family residing in the said locality (para) including son of the applicant. I say that Fulur Gram Panchayat had issued trade license in favour of my mother on 16/7/2021 for one year and my mother was duly paid the fees to the said Gram Panchayat . Subsequently , my name has been registered by the said Panchayat for running poultry farm and the said Panchayat issued trade license in favour of me for 5 years after receiving the statutory fees.I say that the said license is valid for 5 years i.e upto 2025. I say that there is no residential house adjacent to the said poultry farm. I say that the said poultry farm is situated on the vacant land i.e farm house (Khabar Bari) ,therefore, the question of causing harm to the immediate locality impacting both human health and ecosystem does not arise.

The photocopies of the said relevant documents ^{along with Evident Affidavit} and photographs are annexed hereto and collectively marked as Annexure R-1

4. With reference to the paragraph nos 2,3,4,5,6,8,9,10,11,12 and 13 of said application I deny each and every allegation made therein



save and except what are matter of records. I deny the allegations made in complaint filed before the said Gram Panchayat on 24.5.2022. I further deny the allegations made in letter dated 16.9.2022 filed before Sub Divisional Officer of Suri.

I further deny that the allegations made in complaint dated 7.12.2022 filed before the Chairman, West Bengal Pollution Control Board. I deny that the said poultry farm operating without proper authorization which posed a significant threat to the local inhabitants of the area. I deny that the said poultry farm is being operated in residential area and in complete disregard to established siting criteria as led down in the Environmental guidelines for poultry farm in January 2022. I deny that the allegations made in letter dated 6.3.2023. I deny that the said guidelines is applicable for all poultry farm. I reserve my right to make appreciate submission at the time of hearing, if necessary. I further deny that the said poultry farm is emitting noxious and toxic gases, such as ammonium hydrogen sulphide with no proper measure to disperse it for which whole village is suffering. I further deny that the dead bodies of the birds are littered everywhere and emitting a horrid smell and has not been disposed of properly. I further deny the allegations made in the notice dated 28.11.2023. I call upon the petitioner to strict proof thereof. I say that I am keeping and maintaining the said farm as per the guidelines made by the Central Pollution Control Board, so that people of the locality cannot raise any objection what so ever.

The photocopy of the application ^{along with English translated copy} is annexed hereto and marked ^A as Annexure R-2

5. With reference to the paragraph no .7 of said application I deny each and every allegation made therein save and except what are matters of record. I deny that the poultry farm is operating in flagrant disregard of environmental guidelines and in violation of law laid down

in Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. I specifically deny that I am handling birds above 25000 without obtaining the consent to establish/ consent to operate from the state Board. I say that initially in the year 2021 my mother was keeping 966 hens and subsequently I am keeping 1080 hens approximately. I say the said poultry farm situated in dag no 984 and 985 and total land is measuring 4 decimals i.e 1740 square feet equivalent to 1616512 centimeters approximate. Therefore, 1616512 centimeters are divided by 450 centimeters is 3592 (approximate). Therefore, I cannot handle more than 3592 hens in the said 4 decimals of land. I initially purchased the hens from SWATHY FEEDS and presently I am purchasing hens from ABIS EXPORT INDIA PRIVATE LIMITED.

The photocopies of the said ^{Report along with English translated GPR,} records are annexed hereto and collectively marked as Annexure R-3.

SA
ABW

6. With reference to the paragraph nos 14 and 15 I deny each and every allegation made therein save and except what are matter of records.
7. I state and submit that this application is nothing but harassive and misleading and the petitioner made false statement by affidavit, therefore, this application should be dismissed with cost.
8. That the statement made in paragraph 1 to 6 are true to my knowledge and rests are my respectful submission before this Hon'ble Tribunal.

Sucharita Biswas

Advocate



Bikram Mondal

Deponent



VERIFICATION

I, the deponent above named do hereby verify and declare that the statement made in paragraph nos 1 to 6 are true to my knowledge and rests are my respectful submission before this Hon'ble Court.

Verified at Kolkata 16th day of August, 2024.



Identified by me.

Bikram Mondal

Deponent.

Sucharita Bhowmik

Advocate.



SOLEMNLY AFFIRMED AND DECLARED
BEFORE ME ON IDENTIFICATION

S.M. Hassan
S. M. HASSAN
NOTARY

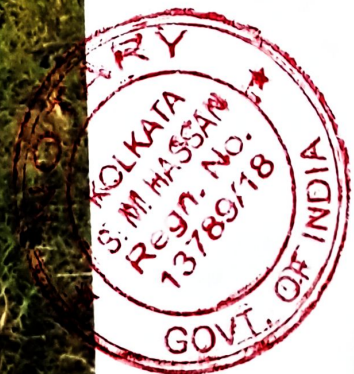
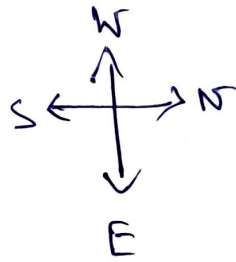
6 AUG 2024

- 6 -

ANNEXURE - "R-1"



EASTERN
SIDE OF
the said
Poultry
Farm



- 7 -

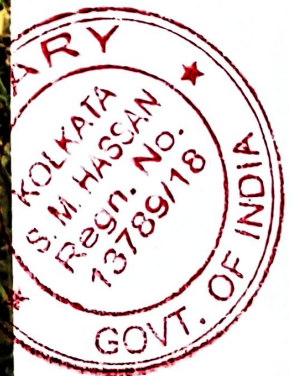
WESTERN SIDE of
two said poultry



8-

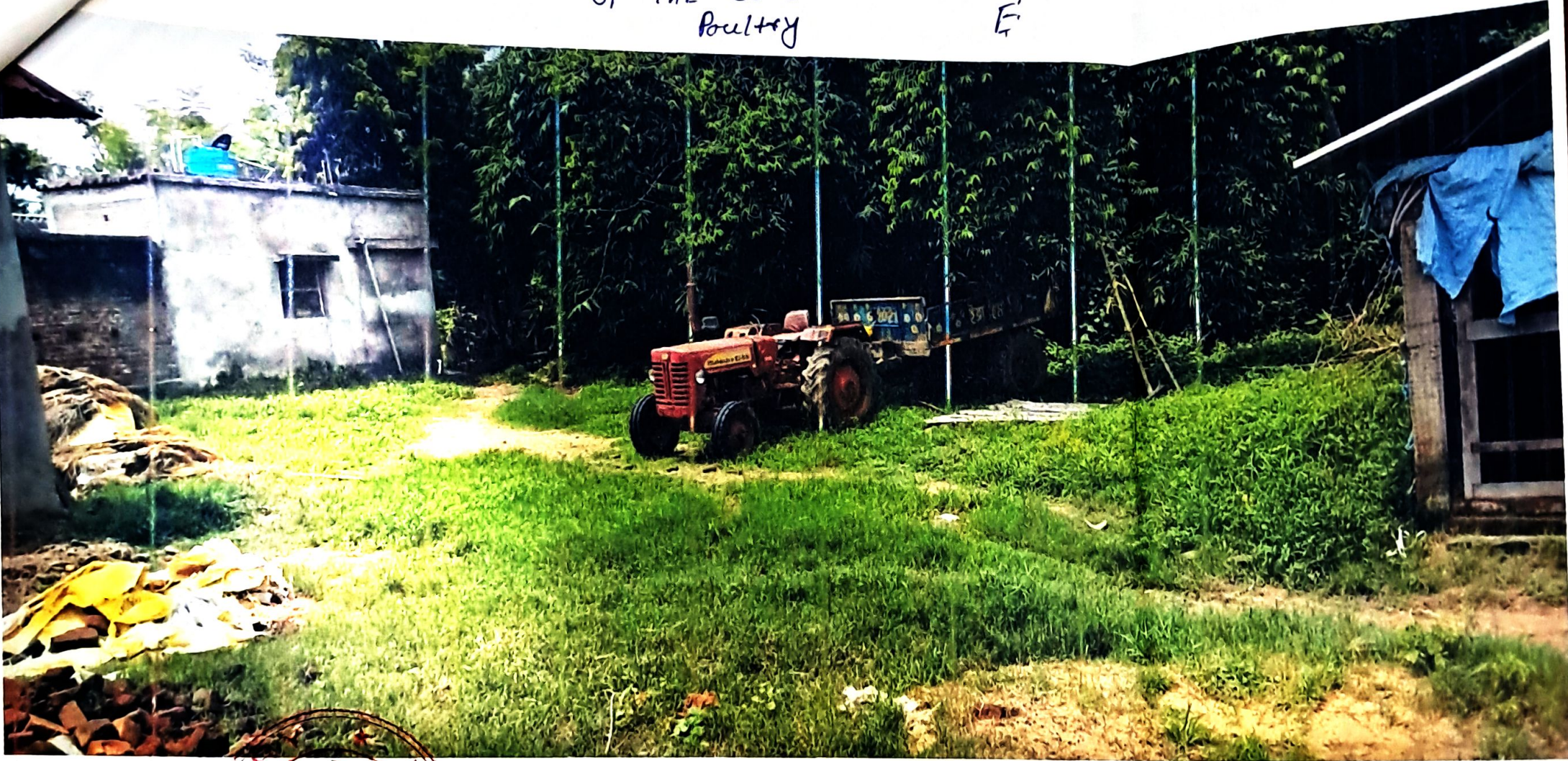
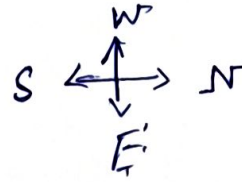
~~WEST~~

NORTHERN
SIDE of the
said Poultry
Farm,



- 9 -

SOUTHERN SIDE
OF THE SAID
POULTRY



KOLKATA
S. M. HASSAN
Regn. No.
13789/18
GOVT. OF INDIA

T₀

The prothon:
Fuler Com panchayat
Siwa - Birbhum.

বিষয় :- সুপ্রসিদ্ধ মাল মালু (মাল কোম্পানি) এর
অধিকার - অধিকারিত মাল

অনুগ্রহ :- অধিকার বিবরণ বিবরণ এই যে
অন্যত্র বিবরণ মালু মালি মাল সুপ্রসিদ্ধ
সুপ্রসিদ্ধ - সুপ্রসিদ্ধ (অধিকার) মাল মাল - ১৮৪
মাল ৩ নং মাল সুপ্রসিদ্ধ - মাল বিবরণী
বিবরণ মাল বিবরণ বিবরণ মাল
মাল + মাল :- সুপ্রসিদ্ধ, মাল, সুপ্রসিদ্ধ, মাল
বিবরণ মাল বিবরণ মাল মাল মাল
অন্যত্র :- অধিকারিত বিবরণ মাল
মাল অধিকারিত মাল মাল অধিকারিত
সুপ্রসিদ্ধ অধিকারিত মাল

তারিখ :-
তারিখ - 12/07/21 ১) Bheigun Com Mandel
২) Tufan Mandel

৩)
৪) সুপ্রসিদ্ধ মালু
অধিকারিত মাল

৫) অধিকারিত মাল

৬)
৭)



- 11 -

To
The Pradhan
Fulur Gram Panchayat
Birbhum, ..

Re : Application for poultry farm with consent

Dear Sir,

We undersigned are the residents of Fulur Gram Panchayat, we do hereby declare that if Bikram Mondal, son of Mrityunjay Mondal, village + post office- Fulur, police station - Sainthia, District - Birbhum, open any poultry farm in our locality, we do not have any objection thereto. We are giving consent with full knowledge.

Your Sincerely

1. Bhriguram. Mondal
2. Tujunga Mondal
3. Anath Mondal
4. Ajay Kumar Mondal

5. Minturn Sil

Dated- 12/7/2021

Place- Fulur.



FULUR GRAM PANCHAYAT

Vill + P.O - Jiwe, P.S - Sainthia

Dist - Birbhum. (W.B)

E-mail Id : fulurgp@gmail.com



PROVISIONAL CERTIFICATE OF ENLISTMENT FOR TRADE

U/S 46[1][b] of the West Bengal Panchayat act.1973 (amendment) Vide No. 2329(26)/1/Panch/11-1-90 Dt. 11-11-91 of Govt. of W.B. Secy. Panchayat Dept.

বাণিজ্যিক প্রতিষ্ঠানের নাম :-----

সংস্থার মালিকের নাম :----- বৈষ্ণবী মল্লিক

ঠিকানা : গ্রাম :----- ফুলুর পোষ্ট :----- ফুলুর

থানা : সাইথিয়া জেলা : বীরভূম (প: ব:)

কিসের ব্যবসা :----- কলকার বৈষ্ণবী

কোন ধরনের ব্যবসা :-----

ব্যবসা প্রতিষ্ঠানের অবস্থান :----- ফুলুর

সরকার নিবন্ধীকৃত সংস্থাটিকে গ্রাম পঞ্চায়েত থেকে বৃত্তি -শংসাপত্র দেওয়া হল ২০২০ - ২০২২ সালের জন্য।

তারিখ - ২০/০৭/২০২২

প্রধান
ফুলুর গ্রাম পঞ্চায়েত
জিউই, বীরভূম
Fulur Gram Panchayat
Birbhum



Fulur Gram Panchayat

Vill+p.o - Jitendra, PS.- Sainthia

PROVISIONAL CERTIFICATE OF ENLISTMENT FOR TRADE

U/S 46(1)(b) of the West Bengal Panchayat Act 1973(amend) vide no

2329(26)/1/panch/11-1-90, Dt- 11-11-91 of Govt of W.B. Sec. Panchayat Dept.

TRADE NAME :

NAME OF THE TRADER : Bhanumathi Mondal

ADDRESS : village - Fulur , P.O. - Fulur.

P.S :Sainthia, District Birbhum

NATURE OF

BUSINESS : POULTRY FARM

PLASCE OF

BUSINESS. : Fulur

Certificate issued by the Gram Panchayat in favour of Registered Farm for the year 2021-2022.

Date. : 13/7/2021.

Pradhan

Fulur Gram Panchayat

Jiwe. , Birbhum





৪নং ফর্ম

ক্রমিক নং - 1562

[নিয়ম ৮(২) এবং ৩৯(১) দেখুন]

ফুলুর গ্রাম পঞ্চায়েত রসিদ নং - 03100653

গ্রাম পঞ্চায়েতের দ্বারা নির্ধারিত কর, অভিকর ও ফি প্রাপ্তির রসিদ

(কার্বন দিয়ে অনুলিপি করতে হবে)

১. করদাতার নাম ও ঠিকানা

বিনমতি হাটের দ্বারা - ১/ মৃত জিন্না মঞ্জুর

২০২২ - ২০২৩

২. যে বাবদ টাকা গৃহীত হল

ক. ভূমি ও গৃহসংক্রান্ত কর (.....তিন মাস/.....বছর) (যে সময়ের জন্য) টাকা.....

খ. যানবাহনের জন্য রেজিস্ট্রেশন ফি (যে সময়ের জন্য.....) টাকা.....

গ. শৌচালয় বা অন্যান্য স্বাস্থ্যবিধান ব্যবস্থার জন্য অভিকর (যে সময়ের জন্য.....) টাকা.....

ঘ. জল সরবরাহের জন্য অভিকর (যে সময়ের জন্য.....) টাকা.....

ঙ. আলোর জন্য অভিকর (যে সময়ের জন্য.....) টাকা.....

চ. মল, মৃত্ত ও অন্য আবর্জনা নিষ্কাশনের জন্য অভিকর (যে সময়ের জন্য.....) টাকা.....

ছ. ব্যবসার নিবন্ধীকরণ সার্টিফিকেটের জন্য ফি (যে সময়ের জন্য.....) টাকা.....

জ. ব্যক্তি, যানবাহন, পশুর ওপর কিংবা গ্রাম পঞ্চায়েতের দ্বারা বা ব্যবস্থাপনায়

প্রতিষ্ঠিত ফেরী ব্যবস্থার জন্য টোল (যে সময়ের জন্য.....) টাকা.....

ঝ. শ্মশানঘাট ব্যবহারের জন্য ফি টাকা.....

ঞ. অগভীর বা গভীর নলকূপের রেজিস্ট্রেশন ফি (যে সময়ের জন্য.....) টাকা.....

ট. গ্রামে উৎপাদিত পণ্য গ্রামের বাজারে বিক্রয়ের জন্য ফি (যে সময়ের জন্য.....) টাকা.....

ঠ. জনসাধারণের জ্ঞাতার্থে প্রদর্শিত বিজ্ঞাপন দেওয়ার জন্য ফি টাকা.....

ড. ৪৭ নং ধারা অনুসারে প্রবর্তিত উপবিধি অনুযায়ী জরিমানা টাকা.....

ঢ. অন্যান্য টাকা.....

তারিখ ২০/০৭/২০২২ মোট টা: ৫০০.০০

কথায়

বিঃদ্র: (১) গ্রাম পঞ্চায়েতের কোনো সদস্য এই আদায়ের সঙ্গে যুক্ত হতে পারবেন না।

(২) যদি চেক বা ড্রাফটের মাধ্যমে কোন টাকা পাওয়া যায়, তবে তার ক্রমিক সংখ্যা ও তারিখ ঐ টাকার অঙ্কের সংগে লিখে রাখতে হবে।



তারিখ সহ স্বাক্ষর

গ্রাম পঞ্চায়েতের সচিব/কর আদায়কারী

Seal of Gram.

FORM NO 4.

Serial no 1562

Panchayat.

Rules 8(2) and

Rules 31(1)

GRAM PANCHAYAT 'S TAX OR RENT RECEIPT

1. TAX PAYER'S NAME& ADDRESS : Bhanumathi Mondal, widow of Mrityunjay

Mondal Fulur,.....2021-2022.

2 RECEIPT :

a. Land and house rent/ tax :

b. Car license :

c. Toilet and ors :

d. Water Supply :

d. Light supply :

e. Sewerage system and rubbish :

f. Registration of trade. : Fees for poultry farm registration , Rs 500/

g. Ferry service :

h. Burning ghat :

l. Deep tubewell :

g. Sale of food grains :

l. Advertisement :

j. U/S 47 ,fine :

k. Orthers

Dated : 16/7/2021.

Rs 500/

Five hundred only



FORM 11

Note: 1. No member of Gram Panchayat will be involved for above collection.

2. Cheque/ Draft number, date, amount must be recorded.

Signature

Dated

Tax/ Rent collector

Gram Panchayat



FORM 11

[See rule 58(2)]

Name Of District : **BIRBHUM**

Name Of Block : **SAINTHIA**

Name Of Gram Panchayat : **FULUR**

Trade Registration No:- **258**

Trade Registration Date:-**27-Dec-2022**

Trade Registration Certificate issue No:- **1**

Issue Date:-**27-Dec-2022**

Trade Registration Certificate issued for the period of: **2022-2023,2023-2024,2024-2025**

To **BIKRAM MONDAL**

(Name of Prop/partner/Director)

Full Address :

VILLAGE - **FULUR**

PARA - **SHIBTALAPARA**

POLICE STATION - **SAINTHIA**

POST OFFICE - **FULUR**

MOUZA - **FULUR 117**

DAG - **969 985,984**

PIN NO - **731234**

Gram Sansad/ Part No. **FULUR XVII**

Description of Trade : **POULTRY FARM**

Gram panchayat acknowledges a sum of **Rs. 150** (Rupees One Hundred and Fifty Only)

From **BIKRAM POULTRY CENTER**

(Name of Trade)

Grant of this certificate shall not absolve the applicant from the requirement of procuring all the statutory clearances to be obtained from the appropriate authority before actual commencement of the trade. If any violation/default is noted later is, the certificate shall be liable to be cancelled and the trade/business shall be closed down with immediate effect.

This Certificate Is Electronically Generated

N.B.: Gram Panchayat has every right to cancel or revoke or not allowing renewal of registration at any time

Ref. Application Docket No. **NOCILII67538146N**

<https://wbprd.gov.in/>



ଡି ଏମ ଏସ୍ ଡି ଏମ ଏସ୍
ସହାୟ

ଆମି ବିନା ସଫଳ, ମିଳା ସୁଧାସୁଧ ସଫଳ ସିଦ୍ଧ
କେବଳ ଶାନ୍ତିପୁରା ସହାୟା ସୁଧାସୁଧା ସଫଳରେ ସୁଧାସୁଧା
ସାଧାରଣ ସୁଧା ସାଧିବା । ଆମି ଏକତ୍ର କେବଳ ସୁଧାସୁଧା
ଆମି ଆମାର ମିତ୍ର ଡାକ୍ତରୀ କୋଷି ଲୋକ୍ଷି ସାଧ୍ୟ କର
ଡାକ୍ତରୀର ନାମ ନଂ ୨୪୫, ୨୪୫। ଆମାର ଏହି ଲୋକ୍ଷି ସାଧ୍ୟ
କ୍ରମ ମିତ୍ର ବର୍ତ୍ତ ସମସାମାଜିକର କୋଷ ଉପକ୍ରମି କରେ । କିନ୍ତୁ
ଡାକ୍ତରୀର ସଫଳ ନାହେଁ ଏକତ୍ର ମିତ୍ରକେମି ଲୋକ୍ଷି ସାଧ୍ୟ କର
କ୍ରମେ ସାଧି ୨୦୧୮ ଅକ୍ଟୋବର ଏକ କୋଷର ଉପକ୍ରମ
ନା ୨୦୧୮ ଅକ୍ଟୋବର ଆମାର ସମସାଧିର ଉପକ୍ରମ କରାଯାଏ
ଏକାକି ଆମି ଏକେ ଏକ ଅହରାଏ ପରିଚାଳନା ପରିଚାଳନା
ସାଧ୍ୟେ ମିତ୍ରକେମିର କୋଷର ଉପକ୍ରମ ନା ୨୪୫ ।

ସହାୟା ଆମାର ମି
ଆମାର ବିକ୍ରମ ଉପକ୍ରମି ଆମି ଆମାର ଲୋକ୍ଷି ସାଧ୍ୟି ସାଧ୍ୟେ
ମିତ୍ର ସାଧ୍ୟି ପରିଚାଳନା କରନ୍ତେ ଆମି ଆମାର ସୁଧାସୁଧା କରନ୍ତେ
ଆମାର ମିତ୍ର କ୍ରମେ ସାଧିବା ।

ମିତ୍ରକେମିର ସହାୟା

ଆମାର ମିତ୍ର
Binayam Mondal
୨୦/୧/୨୦୧୮

- ୧) ପୁରୀ ମନ୍ଦଳ
- ୨) ନାଗ୍ କୋଷି
- ୩) ସୁଧାସୁଧା ସଫଳ
- ୪) ~~କୋଷି~~ କୋଷି
- ୫) କୋଷି ମନ୍ଦଳ
- ୬) କୋଷି ମନ୍ଦଳ
- ୭) କୋଷି ମନ୍ଦଳ
- ୮) Kalyan Mandal
- ୯) Goup hazi Mandal

- ୧) Bhougularam Mandal
- ୨) କୋଷି ମନ୍ଦଳ
- ୩) କୋଷି ମନ୍ଦଳ



To

The B.L.L.R.O

Sainthia, Birbhum,

Dear sir,

I, Bikram Mondal, son of late Mrityunjay Mondal, permanently residing at village-Fulur, p.s- Sainthia, District-Birbhum, Fulur Gram Panchayat state that I am an unemployed, I want to open a poultry farm in my land being dag nos 984 and 985.

Residents of the said locality have objection thereto. But one Jagannath Mondal who is residing far away, he started case against me with out having any disturbance.

Please note that I always maintaining and keeping the said farm clean on regular basis so no problem can be generate or. create any disturbance to the residents of the said locality.

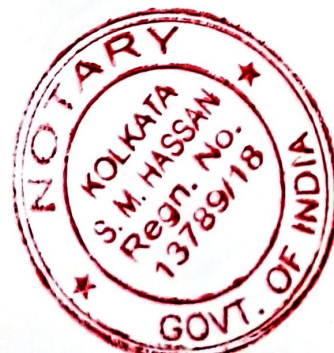
I do hereby request you kindly allow me to run the said poultry farm with out any obstruction.

Thanking you.

Your Sincerely

Bikram Mondal

13/7/2024



Signature of Residents of the said locality.

1. Tufun Mondal.
2. Panu Bhadari
3. Susanna Mondal
4. thump impression (Madhabi Lata Chatterjee)
5. Sukumar Mondal
6. Somnath Mondal
7. Kalyan Mondal
8. Gour Hari Mondal
9. Bhriguram Ram Mondal
10. Ramkrishna Mondal
11. Anath Mondal.



B.L. & L.R.O
Sainthia, Birbhum

(Dropped)
17/01/23

21 - ANNEXURE - R-3

NOTARY
KOLKATA
S. M. HASSAN
REGN. NO.
13789/18
GOVT. OF INDIA



বিষয়: M.P. CH 1400/2L বনোত্তর ওদেওর জমিদারি

আবেদনকারী: জগদীশ্বর মণ্ডল; এম. সুলপুর

প্রতিপক্ষ: বিষ্ণু মণ্ডল এর সুলপুর মণ্ডল, এম. সুলপুর

ওপরীত: পো: সুলপুর, 5L-117, দাম-984, 985

ওদেওর জমিদারি বিবরণ।

10/02/23 তারিখ উক্ত জমিদারি সাক্ষরিত ওদেওর

সময় জমা পত্র ও স্থায়ী ওদেওর মাল হোল জমিদারি

984 দাম আদায় ২ মণ্ডল ও 985 দাম আদায় ৩ মণ্ডল

জমিদারি হোল পত্রি মাল হোল জমিদারি হোল। আবেদনকারী

বক্ষণ জমিদারি হোল মাল হোল মাল হোল ও পত্রি হোল

আবেদনকারী হোল হোল হোল হোল হোল হোল

হোল হোল হোল হোল হোল হোল হোল হোল

২/৩ ২/৩/২৩

Memo No 462 /BL&LRO/SNI
Dated 22.2.23



22/02/23

Revenue Inspector
Fulur G. P.
Sainthia, Birbhum

The enquiry report of R.I. is endorsed
and forwarded to the Ld. SDEM Suri
Birbhum for favour of his land perusal.

22/2/23
B.L. & L.R.O
Sainthia, Birbhum

To

The B.L.L.R.O

Sainthia, Birbhum.

Re. : MP case no 1400/22

Jagannath Mondal

Applicant

Bikram Mondal

Opposite party

Schedule- Fulur ,JL -117, Dag nos - 984 & 985

REPORT

On 12/2/2023 at the time of inspection it was found that Opposite Party running a poultry farm in dag no 984 measuring 1 decimal of land and In Dag nos 985 measuring 3 decimals of land. It is alleged by the applicant that Opposite Party running the said Poultry farm with out maintaining any law and without having any permission of Gram Panchayat for which bed smell is spreading in the locality for which residents of the said locality are facing problem.

Memo no 462/B.L.L.R.O/SNI

Dated: 22.2.2023.

Revenue inspector

Fulur Gram Panchayat

Sainthia, Birbhum

The enquiry report of R.I. is endorsed and forwarded to the LD SDEM, Suri, Birbhum for his kind perusal.

Received

BL&LRO, Saibthia, Birbhum.



← 23 →

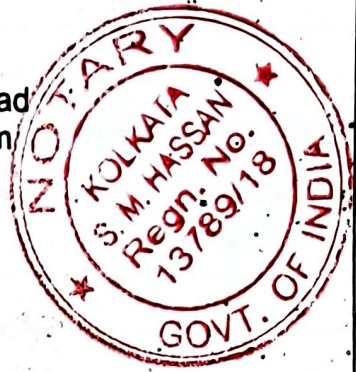
ANNEXURE - R3

Swathy Feeds

Regional Office : DEVI GHAR, 622 Kalikapur, 463 Purbalok, 1st Floor
 Flat No. 1A, Behind Metro Cash & Carry
 Kolkata - 700 099; W. B., India
 Phone : 86973 29048, 86973 25056

Branch Office : Ground Floor, Rakhya Kalitla Road
 P.O. + P.S. - Sainthia, Pin 731 234, Dist - Birbhum

Branch Manager : 81166 02752
Marketing : 81166 02706



SNT-2020-21 /

1088

BROILER FARM RECORD

A. V. WT.		Farmer Sign.
FCR		
MORT %		Supervisor Sign.
PRO.COST		

Farmer Code: PF13648	Region: West Bengal
Farm Name: Bikram Mondal	Branch: Sainthia
Village: Fulbari	Line Name: Alamerpur
Housed Chicks: 1080	Sup. Name: Satish Baiden
Hatch Date: 8/02/23 Time:	Comp. Date:
Delivery Date: 09/02/23 Time:	
Supervisor Contact No.:	

EQUIPMENT DETAILS (To Be Verified)

		REQUIRED	ACTUAL
1.	Chick Drinker		
2.	Chick Feeder		
3.	Auto Feeder		
4.	Auto Drinker		
5.	Water Tank		

BROODING DETAILS :-

DAY	TIME	TEMP (In °F)		CROP FILLING	REMARKS
		STD	ACT		
1		92°F			
2		90°F			
3		89°F			
4		88°F			
5		87°F			
6		86°F			
7		85°F			

REMARKS :-

1. Brooding Management :	
2. Feeding Management :	
3. Litter Management :	
4. Birds Health Status :	
5. Farmer Cooperation :	
Farmer Signature	
Supervisor Signature	

BRANCH (IN-CHARGE COMMENTS REASON FOR)

1. Above 1.9 FCR :	
2. Above 5% Mortality :	
3. Above STD Pro. Cost :	



Bikram Mondal - 1080 - 25 -

DATE	T. MORT	C. MORT	C.M%	STD	ACT	STD	ACT	APPROX	APPROX	ACT	FEED			
				FEED. IN GMS	FEED IN GMS	CUM. GMS	CUM FEED	AVG. WT.	FCR	FCR	RECEIVE	CONS	CL. STOCK	
	1	ML	ML		14		14		56	0.25		60		60
10/02	2	ML	ML		16	0.04	30		72	0.42			10	50
11/02	3	ML	ML		18		48		87	0.55			10	40
12/02	4	03	03		22		70		104	0.67			20	20
1/02	5	ML	03		25		95		123	0.77		20	25	115
1/02	6	03	06		28		123		146	0.84			25	90
1/02	7	03	09		34		157		176	0.89			30	60
16/02	8	04	13		37		194		210	0.92			0	80
17/02	9	03	17		42		236		246	0.96			0	210
18/02	10	03	20		46		282		284	0.99			0	180
19/02	11	04	24		49		331		321	1.03			0	120
20/02	12	01	25		52	5	383		359	1.07			0	60
21/02	13	01	26		55	56	438	422	398	1.10		120	60	120
22/02	14	ML	26		57	66	495	490	438	1.13	0.380 1.22		70	50
								0.464						
23/02	15	01	27		60	71	555	565	479	1.16		180	75	155
24/02	16	ML	27		65	82	620	655	522	1.19	0.500 1.24	180	90	245
25/02	17	01	28		72	95	692	755	569	1.22			100	145
26/02	18	01	29		81	62	773	825	620	1.25		240	70	315
27/02	19	02	31		86	100	859	930	675	1.27	0.650 1.36		105	210
	20				93		952		740	1.29				
	21				100		1052		808	1.30				
	22				106		1158		860	1.35				
	23				111		1269		920	1.38				
	24				116		1385		980	1.41*				
	25				121		1506		1040	1.45				



Ao.30 - Bikram mon del - Bolpur



ABIS EXPORTS INDIA PVT. LTD.



Feed Transfer/Medicine/Vaccine/Delivery/Chick

Challan

SL NO. 843915

Ship Date: 07.06.20	From Branch/Farm/Hatchry/Code: H210	To Branch/Farm/Hatchry/Code:	GST No. (Seal) Bordua left Innocent
Delivered to:		To Branch/Farm/Hatchry/Name:	
Vehicle No.:	WB53C6334	Supervisor Name:	
Time: 6:30 PM		Supervisor Code:	

SL No.	Ref. No & Date/Particulars	Feed Type/Variety/Item Name	Qty Feeds/Chicks /No. Of Bags	Transfer Material/Loose Bags/Kg/Ltr.	Total Weight Nos. Of Chicks Kg./Nos/Ton	Total Kms.	Amount	Remarks
	16 X 68		1088	Received	71087			Ven in → 4:20 am Ven out → 5:35 am Kolar

Receiver's Signature	Customer Signature	Delivery Man Signature	Approved By	Receiving Farmer with Seal
----------------------	--------------------	------------------------	-------------	----------------------------

Remark: Komal Bikram
 Date: _____
 Singur, Bora, Hooghly (W.B.) Pin-710356



VAKALATNAMA

ORIGINAL APPLICATION NO-92/2024/E2

In the

Before ~~the~~ THE NATIONAL GREEN Judge
at 20
Suit/Case No. TRIBUNAL, EASTERN ZONE,
WEST BENGAL, KOLKATA

Signature Biswam Mondal

JAGANNATH MONDAL

-Vs-

Plaintiff
Application
Application
1.
APPLICANT

STATE OF WEST BENGAL, DEPARTMENT OF
ENVIRONMENT & FORESTS
KNOWN ALL MEN by these

Defendant
Opp. Party
Respondent
RESPONDENT
that I/We

do hereby in my/our name and my/(our behalf constitute and appoint ~~Smt~~ Sucharita Biswam) true and lawful Pleader/Advocate & Attorneys to appear and act for me/us in the matter noted above to the suit written statement, conduct suit, appeal from original suit order etc. and for that purpose to do all acts and things, whatsoever in that connection including compromise of the above matter disposing in or withdrawing money from filling or taking out of appeal, document and payment order from court referring matters in dispute between the parties here to arbitration, withdrawing the above matters with liberty title fresh suit, sending properties released from attachment filling execution or Miscellaneous cases and other petitions, bidding at execution sale, obtaining payment from us our Court, Withdrawing custody and other fees and doing on my/our behalf such other acts in the above matters as are necessary and proper

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate or Attorneys as my/our own acts and as it done by me/us to all intents and purposes.

Date..15..7..2024

ADVOCATES

Sucharita Biswam (9903425422)
Advocate

High Court, Calcutta
12/1 old Post office street,
Room No MB, 1st floor,
Kolkata - 70001.

E mail → (advocate.calcutta@yaleo.com)

Received & accepted
by me.

Duchants - Blaras
Awolele

15/7/2021

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
EASTERN ZONE BENCH,
KOLKATA
ORIGINAL APPLICATION NO 92
OF 2024**

JAGANNATH MONDAL

.... APPLICANT

-VERSUS-

STATE OF WEST BENGAL,
DEPARTMENT OF ENVIRONMENT
AND ORS.

...RESPONDENTS

AFFIDAVIT IN OPPOSITION



Sucharita Biswas
Advocate
High Court, Calcutta
12/i, Old Post Office Street
1st Floor, Room M6
Kolkata - 700 001
(M) : 9903425422
Email: advocate.calcutta@yahoo.com

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
EASTERN ZONE BENCH,
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ORIGINAL APPLICATION NO 92
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